

DIVISION BENCH

O-215

COURT - I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

TP/85(KB)2023

CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10<sup>TH</sup> MAY 2024

IN THE MATTER OF	<b>JAI SINTER POLYCON PVT LTD VS BERIA COMMERCIAL IMPEX PVT LTD</b>
UNDER SECTION	<b>SEC 433(E)/433(F) OF CA 1956</b>

**Appearances via video conference/physically**

Mr. K.C. Garg, Adv. ] For the Operational Creditor

Ms. Sunita Agarwal, Adv. ]

Mr. Arani Guha, Adv. ] for the Respondent

Ms. Madhuri Pandey, PCS ]

**ORDER**

1. Due to paucity of time, this matter could not be taken up for hearing today.
2. Post this matter on **08.07.2024**.

**Balraj Joshi**  
Member (Technical)

**Bidisha Banerjee**  
Member (Judicial)